

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-25/2003/2303 /A

From :- Smti. Jayashree Bora,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Pijush Pratim Bairagi,
Special Judge, CBI, Assam,
Addl. Court No. II,
Chandmari, Guwahati-3.

Dated Guwahati the 28th March, 2025.

Sub: **Casual leave.**

Ref:- Your letter No. SPL/CBI/Addl-II/149-2024/180, dtd. 25.03.2025.
Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 01.04.2025 and 02.04.2025, along with station leave permission, with the official vehicle, at own cost, from the morning of 30.03.2025 till the morning of 03.04.2025**, has been granted. During your absence, the Special Judge, CBI, Addl. Court No. 3 will remain in charge of your Court and Office.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-25/2003/2304-2305/A, dated , 28-03-2025
Copy to:

1. The Special Judge, CBI, Assam, Addl. Court No. 3, Guwahati.
2. The Project Manager, Gauhati High Court.

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JT. REGISTRAR (VIGILANCE)

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